

[*Translation*]

**Castes Given Priority in Employment by Employment Exchanges**

493. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state the names of the castes which have been included in the reserved category and are given priority by the Employment Exchanges while offering employment?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) The role of Employment Exchanges is restricted only to sponsoring of the candidates against notified vacancies, within the limitations prescribed by the employers. In the requisition made to Employment Exchanges, the Government employers are required to indicate the details regarding reservations/priorities etc. of the vacancies as are applicable in accordance with the instructions laid down by Central/State Government. In the Central Government, reservations are available to Scheduled Castes, Scheduled Tribes, Ex-servicemen and handicapped persons.

**Bifurcation of Punjab Wakf Board**

494. SHRI A. K. A. ABDUL SAMAD: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to bifurcate or trifurcate the Punjab Wakf Board;

(b) if so, whether opinion of the Central Wakf Council has been obtained in this regard and if so, the details thereof;

(c) whether Government propose to bring forward a legislation for the same; and

(d) when the Punjab Wakf Board is likely to be duly constituted?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) A proposal to reconstitute the Punjab Wakf Board so as to have separate Wakf boards for Himachal Pradesh, Haryana and Punjab was received in 1984, which was referred to the States of Punjab and Haryana and the Union Territory of Chandigarh for their comments. In the light of the comments received, a proposal for reconstitution of the Punjab Wakf Board is under examination.

(b) No, Sir, However, Government had, in July, 1972 advised the Central Wakf Council to convene a special meeting of some prominent people of the region and some Members of the Council who had been taking particular interest in the matter to consider the future set up of Punjab Wakf Board. The meeting recommended that the matter may be referred to the Wakf Enquiry Committee. Since this item was not included in the terms of reference of Wakf Enquiry committee and a specific addition to its terms of reference was not considered necessary, Government decided to take a decision on its own in the matter.

(c) Fresh legislation is not considered necessary because the existing law makes provision for reconstitution and reorganisation of inter-State bodies corporate including Punjab Wakf Board.

(d) The present extended period of supersession of the Punjab Wakf board will expire on 30.4.1991.

**Norms for Telecasting Regional Films of Sunday on National Network**

495. SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) the norms prescribed for telecasting the regional films on Sundays on the National Network;

(b) the names of the such regional feature films telecast during Sundays in the months of May & June, 1990;

(c) whether they have fulfilled the prescribed conditions; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The information is given in the attached statement.

(b) The following are the titles of regional language feature films telecast on the national network of Dooradarshan on Sunday during May and June, 1990:-

1. Sadhana (Oriya)
2. Mounaragam (Tamil)
3. Ashani Sanket (Bengali)
4. Daana Veera Soora Karna (Telugu)
5. Chandavalia Thota (Kannada)
6. Pokkuveyil (Malayalam)
7. Malaikkallan (Tamil)

(c) Yes, Sir.

(d) Does not arise.

#### STATEMENT

Regional feature films which fulfil any of the following criteria or have won any of the

following national/state awards, as the case may be, only are considered for telecast on the national network of Doordarshan on Sunday:-

1. National award for the Best or second Best feature film of the year (in all languages combined).
2. Indira Gandhi Award for Best first film of a Director.
3. Award for best film providing popular and wholesome entertainment.
4. Nargis Dutt Award for Best Feature Film on National Integration.
5. Best film on Family Welfare.
6. Best film on Other Social issues such as prohibition, women and child welfare, anti dowry, drug abuse etc.
7. President's Award of 'Rajat Kamal' for the Best Feature Film in an Indian language.
8. Films which have won the 'Certificate of Merit' in the National film Festivals.
9. Entry in the Indian Panorama and mainstream Sections of any International Films Festival of India/Filmotsav.
10. State Government Award for the Best Feature Film.
11. State Government Award for Best Direction.
12. Films which have won any two state Government awards (other than those mentioned above.)

13. Films which have celebrated Silver Jubilee (having run continuously for 25 weeks) and carry a 'U' Certificate.

**Modernisation of Central Public Undertakings in Orissa**

496. SHRI MANGARAJ MALLIK: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal for the modernisation of the Central Public Sector undertakings/setting up of new undertakings in Orissa is pending before the Union Government;

(b) if so, the details thereof; and

(c) the steps being taken to clear them?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) No proposal for the modernisation of the Central Public Sector Undertakings/setting up of new undertakings with registered offices in the state of Orissa is pending before the Union Govt.

(b) and (c). Do not arise.

**Uranium Reserves in A. P. and Meghalaya**

497. SHRI M. M. PALLAM RAJU: Will the PRIME MINISTER be pleased to state:

(a) whether reserves of Uranium had been located this year in Andhra Pradesh and Meghalaya;

(b) if so, the estimated Uranium reserves in both these States; and

(c) the country's annual Uranium production during the last three years?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) Yes, Sir.

(b) An economically viable sandstone type uranium deposit has been identified in Killung block of Meghalaya having 4800 TE of uranium oxide with an average grade of 0.1% U308. In the Cuddapah basin in Andhra Pradesh exploration drilling carried out so far has resulted in identification of 3554 TE of U308 in inferred and indicated category.

(c) The County's annual uranium production during the last three years is around two hundred metric ton a year satisfying the requirements.

**Irradiation of Onions at BARC**

498. SHRI EDUARDO FALEIRO: Will the PRIME MINISTER be pleased to state:

(a) whether BARC have achieved remarkable success with irradiation of onions both at commercial and pre-commercial levels to prevent sprouting;

(b) if so, total quantity actually irradiated during last three years, year-wise indicating the corresponding annual production;

(c) the annual capacity of irradiation commercial and pre-commercial, developed so far for onion and any other products;

(d) whether Government have developed expertise and facilities for irradiation of some 40 food items which have been approved by some 32 countries;

(e) whether Government are aware of the reasons due to which various countries have not so far adopted food irradiation; and

(f) if so, the steps taken in light of these decisions?